

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.8 - IA/645(AHM)2024  
in  
**CP(IB)/114(AHM)2021**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

AKZO Nobel India Ltd  
(Financial Creditor)  
V/s  
Jivanjoyt Motors Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 24/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mrs. Shubham Agarwal, PCS  
For the Respondent :

**ORDER**

**IA/645(AHM)2024**

This application is filed for placing on record the 3<sup>rd</sup> progress report for the quarter ending 31.03.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 645 of 2024 stands disposed of.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**